AGRAHAYANA 14, 1913 (SAKA) 297 Written Answers

Written Answers 298

Coal Stockyards in Karnataka

2473, SHRIG, MADEGOWDA: Will the Ministar of COAL be pleased to state:

(a) the number and locations of the Coal Stockyards in Karnataka; and

(b) the number of new Coal Stockyards proposed to be set up there during 1991-92. location-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) Coal India Ltd. is presently operating a notional stock-vard at Bangalore.

(b) Tenders were finalised for commissioning of a ground stockvard at Bangalore and another at Mangalore by Coal India Ltd. However, further action on these has been held in abeyance because the Government is presently reviewing the policy o stocky ards. A proposal to set up 5 stockyards at Bangalore, Mangalore, Mysore, Hubli and Guilbarga to be run by Karnataka Small Scale Industries Davelopment Corporation has been received recently and is under examination.

Shortage of LPG in Southern States -

2474, SHRI G. MADEGOWDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government is aware that there is shortage of LPG in the Southern States particularly in Karnataka;

(b) whether crores of rupees worth of gas is going waste every year at Bombay High without using the same;

(c) whether the Government propose to utilise the gas to set up a Southarn Gas grid; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATU-RAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR); (a) While no general reports on dissatisfaction in LPG supplies have been reported from the Southern States. individual complaints when received are looked into.

(b) Presently seven million cubic metres of gas per day is being flared in the Western offshore region, which is valued at Rs. 350 crores per annum approx, at the current prices of Rs. 1400/1000 cubic metres.

(c) and (d). The question of setting up a southern gas grid is being examined by an Inter Ministerial Group.

Supply of DMS Milk

2475. SHRI YASHWANTRAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the number and nature of complaints received between July and November, 1991 regarding irregularities in supply of milk by the Delhi Milk Scheme; and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) The information is given is the attached Statement.

(b) On investigation it was found that 417 of these complaints were false. Remedial action like increase in the milk supply, disciplinary action including removal/transfer of student agents and termination of agency of concessionaires were taken.